

NORTHEAST FRONTIER RAILWAY:

A.I.C.C. Session at Gauhati held in November/December, '76.

EASTERN RAILWAY:

- (1) A.I.C.C. Session, 1965 at Durgapur.
- (2) A.I.C.C. Session, 1972 at Bidhan Nagar, Calcutta.

Sale of Books and Agencies Railway Stations

4851. SHRI ARJUN SINGH BHADORIA : Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 4619 on 28th March, 1978 regarding sale of books and Agencies at Railway stations and state :—

(a) whether the said information has been collected; and

(b) if so, what are the details of the same ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHILPA NARAIN) : (a) and (b). The Implementation Report containing the required information has already been laid on the Table of the House by the Department of Parliamentary Affairs, on 27-7-1978.

Subjects for Diplome Courses in Company Secretaryship

4852. SHRI BIRENDRA PRASAD : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to the Unstarred Question No. 9633 on 9th May, 1978 regarding syllabus of Diploma in Company Secretaryship of Delhi and state :—

(a) whether the syllabus of the Post-Diploma in Company Secretaryship and the correspondence course of the Institute does not contain the subjects like Project Report/Dissertation and experienced trained employed persons in the field are admitted in the course;

(b) whether persons who have already passed the full-fledged two years Delhi State Course of Company Secretaryship are required to again appear in the examinations conducted by the All India Institute of Company Secretaryship; if so, reasons thereof; and

(c) whether Government propose to recognise the Post-Diploma in Company Secretaryship under Rule 2(a) of Companies (Secretary's Qualifications) Rules, 1975 or to refer the matter to the Expert

Committee on Company Law, already appointed by the Government ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BRUSHAN) : (a) As per syllabus of the correspondence course of the Institute of Company Secretaries of India and the Post Diploma in Company Secretaryship of Delhi Administration, the position is as under :—

	Correspondence Course of the Institute	Post-Diploma in Company Secretaryship
(i) whether Project Report/Dissertation is included in the course.	No	Yes
(ii) whether experienced, trained persons in the field are admitted.	No	Yes

(b) Yes, Sir. Under rule 2(a) of the Companies (Secretary's Qualifications) Rules, 1975, a person in order to be eligible to be qualified as Secretary of a company having paid up share capital of Rs. 25 lakhs and above, is required to have the membership of the Institute of Company Secretaries of India, New Delhi.

(c) There is no such proposal at present.

बिहार में स्टेशनों को नया रूप देना

4853. श्री राम लेखक हुबारी : नया रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दक्षिण मध्य रेलवे में स्टेशनों पर सफाई रखरखाव श्रीर सुन्दर बनाने के बारे में किये गये कार्यों के परिणामस्वरूप उक्त रेलवे का कार्य अब सुचारुपूर्ण ढंग से हो रहा है ;

(ख) क्या बिहार में हसनपुर रोड, नया नगर, कोसरा, किसानपुर तथा मुबतपुर स्टेशनों पर सफाई, रखरखाव श्रीर सुन्दर बनाने के लिए भी इसी प्रकार के कार्य किये जाने हैं; श्री

(ग) यदि हाँ, तो इस बारे में व्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री सिधू नारायण) :

(क) से (ग). रेल प्रशासन का निरन्तर यह प्रयास रहता है कि स्टेशनों को साफ-सुथरा रखा जाये श्रीर उनका रखरखाव ठीक तरह से किया जाये ।